

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009029/2020	SUBASH MANGARAJ @ SUBAS MANGARAJ VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	JUNAGARH /268 /2020 () //
2	BLAPL/0009030/2020	M. KIRAN VS STATE OF ODISHA	S.P.DASH VS	KODALA /70 /2020 () //
3	BLAPL/0009031/2020	SUNIL SINGH VS STATE OF ODISHA	S.MOHAPATRA VS	MUNIGUDA /131 /2020 () //
4	BLAPL/0009032/2020	PAPU @ MAHESWAR SAMANTRAY VS STATE OF ODISHA	S.K.BHANJADEO VS	JANKIA P.S. /163 /2018 () //
5	BLAPL/0009033/2020	AGADHU @ KALIA BEHERA VS STATE OF ODISHA	G.B.SINGH VS	KESINGA /251 /2020 () //
6	BLAPL/0009034/2020	M. KIRAN VS STATE OF ODISHA	S.P.DASH VS	KODALA /188 /2020 () //
7	BLAPL/0009035/2020	KANHU CHARAN PRADHAN VS STATE OF ODISHA	PRAKASH RANJAN BEHERA VS	CHANDAPUR /37 /2020 () //
8	BLAPL/0009036/2020	BAYA @ PRADYUMNA THATOI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /145 /2020 () //
9	BLAPL/0009037/2020	CHANDAN @ KHIROD MALLIK VS STATE OF ORISSA	AMITAV TRIPATHY VS	ATTABIRA /5 /2020 () //
10	BLAPL/0009038/2020	DILLIP KUMAR SAMAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /157 /2019 () //
11	BLAPL/0009039/2020	RINKU @ BIJAY KUMAR MOHALIK @ BIJAY KUMAR MOHALIK VS STATE OF ODISHA	ANIL KANTA MOHANTY VS	SAHADEV KHUNTA /162 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2020**

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12	BLAPL/0009040/2020	HARENDRA SINGH VS STATE OF ODISHA	S.MOHAPATRA VS	MUNIGUDA /131 /2020 () //
13	BLAPL/0009041/2020	NANDA KISHORE BHAGAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /276 /2020 () //
14	BLAPL/0009042/2020	M. KIRAN VS STATE OF ODISHA	S.P.DASH VS	KODALA /64 /2020 () //
15	BLAPL/0009043/2020	ANIRUDHA DALEI VS STATE OF ORISSA	BIBHUDANANDA MOHAPATRA VS	BASUDEVPUR /305 /2020 () //
16	BLAPL/0009044/2020	SK. REFAKAT ALLI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RASGOBINDPUR /222 /2020 () //
17	BLAPL/0009045/2020	DHANESWAR DAS @ PALUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /332 /2020 () //
18	BLAPL/0009046/2020	SUNADHAR NAYAK @ ABHI VS STATE OF ORISSA	ARIJEET MISHRA VS	BOIPARIGUDA /122 /2020 () //
19	BLAPL/0009047/2020	KSHYAMA SAGAR SINGH @ PAPU VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	KANKADAHAD /98 /2020 () //
20	BLAPL/0009048/2020	RAKESH PRASAD @ THAPPAD VS STATE OF ORISSA	NALINI KANTA MOHANTY VS	MACHHKUND /93 /2020 () //
21	BLAPL/0009049/2020	MAHAMMED ANSARI VS STATE OF ODISHA	KASHINATH PATTANAIK VS	AIR FIELD P.S. /250 /2020 () //
22	BLAPL/0009050/2020	RAJA @ AJAYA PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /191 /2020 () //
23	BLAPL/0009051/2020	GUINDI SOREN	PABITRA KUMAR NAYAK	MURUDA /22 /2017

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2020**

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009052/2020	BISWAJIT MISHRA	PABITRA KUMAR NAYAK	PANIKOILI /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009053/2020	PRAHALLAD KISHAN	SUNIL KUMAR PANDA	BONAI /134 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009054/2020	KHANA @ SAGAR RANA	SURYA NARAYAN MISHRA	PURI SADAR /27 /2018
		VS	VS	()
		STATE OF ORISSA		//
27	BLAPL/0009055/2020	SUSHIL MOHAPATRA @ TULU	ASIT KUMAR JENA	BYREE /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009056/2020	RAJESH KUMAR KISHAN	SUNIL KUMAR PANDA	K.BALANG /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009057/2020	JINU GIRLIA @ JINU GOUDA	ARIJEET MISHRA	BOIPARIGUDA /106 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009058/2020	TRILOCHAN @ BIPIN OJHA	SUBAS CHANDRA DAS	SIMULIA /239 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009059/2020	DEEP ROY	SUSHANTA KUMAR SAMANTARAY	CHAULIAGANJA /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009060/2020	SORAJ KUMAR SAMANTRAY @ SIPU	ARIJEET MISHRA	BOIPARIGUDA /112 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009061/2020	SEEMA MUNDA	SUSIL KUMAR PATTNAIK	BONAI /155 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009062/2020	BARUNA @ BARUN KUMAR JENA	SURESH KUMAR JENA	DHUSURI /216 /2020
		VS	VS	()

ORISSA HIGH COURT

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35	BLAPL/0009063/2020	STATE OF ODISHA PATI BEHERA VS	ASIT KUMAR JENA VS	// KALIMELA /142 /2020 ()
36	BLAPL/0009064/2020	STATE OF ODISHA BIBHUTI BHUSAN MANDAL VS	CHAITANYA NAYAK VS	// UMERKOTE /264 /2020 ()
37	CMP/0000680/2020	STATE OF ODISHA SARASWATI NATH VS	M/S ALOK KU. MOHAPATRA VS	// // ()
38	CMP/0000681/2020	KANGALI NATH RAJANI RANI HARICHANDAN @ NAYAK VS	M/S BANAMALI SAHOO VS	// // ()
39	CONTAC/0000007/2020	PURNA CHANDRA MISHRA PRAVAT KUMAR SAMAL VS	RAMA CHANDRA RAY VS	// // ()
40	CONTC/0005768/2020	CHITRA ARUMUGAM ALL ODISHA CARD BANK EMPLOYEES UNION VS	RAMACHANDRAN VS	// // ()
41	CONTC/0005769/2020	VIR VIKRAM YADAV NIRMALA NAYAK VS	ADV VS	// // ()
42	CONTC/0005770/2020	SURESH CHANDRA MOHAPATRA SARAT CHANDRA MISHRA VS	RAMA CHANDRA RAY VS	// // ()
43	CONTC/0005771/2020	CHITRA ARUMUGAM DIGAMBAR NAYAK VS	RAMA CHANDRA RAY VS	// // ()
44	CONTC/0005772/2020	CHITRA ARUMUGAM GOBARDHAN SAHOO VS	RAM CHANDRA RAY VS	// // ()
45	CONTC/0005773/2020	CHITRA ARUMUGAM SUBASINI BARAL VS ER. RANJIT KUMAR SAHOO	S.K.BHANJADEO VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2020**

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46	CONTC/0005774/2020	PRAVAT KUMAR SAMAL VS CHITRA ARUMUGAM	RAMA CHANDRA RAY VS	// 0 //
47	CONTC/0005775/2020	SANTILATADEVI VS SATYABRATA SAHU	ADV VS	// 0 //
48	CONTC/0005776/2020	RATNAKAR PANDA VS SATYABRATA SAHOO	DURGESH NARAYAN RATH VS	// 0 //
49	CONTC/0005777/2020	RABINDRA PRUSTY VS ASHWINI KUMAR MISHRA	ADV VS	// 0 //
50	CONTC/0005778/2020	AKRUR KUMAR ROUTARAY VS SATYABRATA SAHU	ADV VS	// 0 //
51	CONTC/0005779/2020	M/S.KAMALA AGENCIES VS R.RAGHU PRASAD	ADV VS	// 0 //
52	CONTC/0005780/2020	SADASIVA NAYAK VS SATYABRATA SAHU	ADV VS	// 0 //
53	CONTC/0005781/2020	TANUPRIYA PRUSTY VS SATYABRATA SAHU	ADV VS	// 0 //
54	CONTC/0005782/2020	PARESH KUMAR DWIBEDI VS SATYABRATA SAHOO	ADV VS	// 0 //
55	CONTC/0005783/2020	MINATI NAYAK VS SATYABRATA SAHOO	ADV VS	// 0 //
56	CONTC/0005784/2020	RANJIT KUMAR SAHU VS DR. BRUNDA DEE	SATYAJIT BEHERA VS	// 0 //
57	CONTC/0005785/2020	SAGARIKA PRAHARAJ	ADV	//

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		VS	VS	0
		SATYABRATA SAHOO		//
58	CONTC/0005786/2020	SARAT CHANDRA MOHAPATRA	BIBUDHENDRA DASH	//
		VS	VS	0
		SATYABRATA SAHU		//
59	CONTC/0005787/2020	JAMUNA SAHOO	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
60	CONTC/0005788/2020	ABANINDRA KU.BEHERA	AJIT KUMAR ROUT	//
		VS	VS	0
		ARCHANA PATNAIK		//
61	CONTC/0005789/2020	MAHADEV GANDA	ADV	//
		VS	VS	0
		MONISHA BANERJEE		//
62	CONTC/0005790/2020	UPENDRA KUMAR SWAIN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
63	CONTC/0005791/2020	RAGHUNATH ACHARYA	ADV	//
		VS	VS	0
		JYOTSNA RANI SAHOO		//
64	CONTC/0005792/2020	RANJAN KUMAR MUDULI	BANABIHARI RAY	//
		VS	VS	0
		KAPILENDRA MISHRA		//
65	CONTC/0005793/2020	ABHIMANYU MANDAL	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ANU GARG		//
66	CONTC/0005794/2020	SAROJ KUMAR MAJHI	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ANU GARG		//
67	CONTC/0005795/2020	MANOJ KUMAR PATRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ANU GARG		//
68	CONTC/0005796/2020	GANESWAR SETHI	DAYANANDA MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

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69	CONTC/0005797/2020	ANU GARG AKSHAYA KUMAR SASMAL VS	ADV VS	// // ()
70	CONTC/0005798/2020	KANWAR BISHAL SINGH ANOOP KUMAR PATRO VS	ADV VS	// // ()
71	CONTC/0005799/2020	SASWAT MISHRA BUDHADEV SWAIN VS	ADV VS	// // ()
72	CRLA/0000622/2020	ANU GARG B. SANTANU RAJU @ BUGURU SANTANU RAJU VS SANTANU RAJU SHOO VS	VS VS	// MARINE PS AT ARJIPALLI /32 /2020 ()
73	CRLA/0000623/2020	STATE OF ODISHA SWADHIN MANDANGI VS	D.P.JENA VS	// RAYAGADA TOWN /186 /2019 JUVENILE JUSTICE BOARD,RAYAGADA(Rayagada *)
74	CRLA/0000624/2020	STATE OF ODISHA SILU DHALA VS	DEBASNAN DAS VS	GR/0000012/2019 DARINGBADI /94 /2020 ()
75	CRLA/0000625/2020	STATE OF ORISSA CHOUDHURY ABINASH DAS @ MUNA VS	MANOJ KUMAR PATI VS	// MARSHAGHAI /87 /2015 ()
76	CRLA/0000626/2020	STATE OF ODISHA BAIRAGI @ BAIKUNTHA DAS VS	MANOJ KUMAR PATI VS	// MARSHAGHAI /87 /2015 ()
77	CRLA/0000627/2020	STATE OF ODISHA MUKESH DASH VS	RAMANI KANTA PATTANAİK VS	// GONDIA /181 /2019 ()
78	CRLMC/0001721/2020	STATE OF ODISHA MANJULA KUMARI DEVI VS	BIBHUDANANDA MOHAPATRA VS	// SURADA /93 /2006 ()
79	CRLMC/0001722/2020	STATE KALIA PANIGRAHI VS	SOUBHAGYA KUMAR DASH VS	// //0 ()
		ASHOK KUMAR PALO		//

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80	CRLMC/0001723/2020	KALIA PANIGRAHI VS ASHOK KUMAR PALO	SOUBHAGYA KUMAR DASH VS	/ /0 () //
81	CRLMC/0001724/2020	HARSHIT DHALI @ SIBU DHALI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	ORKEL /91 /2020 () //
82	CRLMC/0001725/2020	NIRANJAN KUMAR MEENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JHARSUGUDA GRPS /92 /2011 () //
83	CRLMC/0001726/2020	ANAND BEHERA VS STATE OF ORISSA	MAHANDRA KUMAR MOHAPATRA VS	OLATPUR /92 /2020 () //
84	CRLMC/0001727/2020	SUBHASH CHANDRA BEHERA VS STATE OF ORISSA	S.P.DASH VS	BALIKUDA /226 /2013 () //
85	CRLMC/0001728/2020	PRAMOD KUMAR KHANDUAL VS STATE OF ODISHA	PRAVASH CH JENA VS	BINJHARPUR /302 /2020 () //
86	CRLMC/0001729/2020	HIMANSHU SEKHAR ROUT VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	PARADEEP /91 /2020 () //
87	CRLMC/0001730/2020	RAGHVENDRA PRASAD GOUTAM VS STATE OF ORISSA	TUKUNA KU. MISHRA VS	JEYPORE TOWN /102 /2019 () //
88	CRLMP/0001603/2020	PRABHUDATTA SATPATHY VS STATE OF ORISSA	M/S S.K.BHANJADEO VS	INOCITY PS /113 /2020 () //
89	CRLMP/0001604/2020	SALLA RAVANAMMA VS STATE OF ODISHA	M/S AMITAV TRIPATHY VS	/ /0 () //
90	CRLMP/0001605/2020	SUJIT KUMAR PAA VS STATE OF ORISSA	M/S AMITAV TRIPATHY VS	/ /0 () //
91	CRLMP/0001606/2020	KACHAN RAUTARAY	M/S MALAYA RANJAN BEHERA	/ /0

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		VS	VS	()
		STATE OF ORISSA		//
92	CRLMP/0001607/2020	NITYANANDA BARIK	M/S PRASANNA KUMAR PARHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001608/2020	SUNIL KUMAR MISHRA	M/S SURYA NARAYAN MISHRA	BASELI SAHI PS /229 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001609/2020	SANJAYA KUMAR PANDA	M/S CHITTA RANJAN DASH	/ /0
		VS	VS	()
		NAMITA KHUNTIA		//
95	CRLMP/0001610/2020	AMARENDRA SAMAL	M/S CHITTA RANJAN DASH	/ /0
		VS	VS	()
		DIPTI DAS		//
96	CRLMP/0001611/2020	MANASI MOHANTY	M/S S.K.NAYAK	ERASAMA /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001612/2020	PRABIR KUMAR ROUT	M/S ADITYA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0001613/2020	AMAR SATPATHY	M/S SUBHRANSU BHUSAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLREV/0000473/2020	PRAKASH SETHA @ PRAKASH SETH	BIBHUTI RANJAN MOHANTY	TALCHER TOWN /12 /2020
		VS	VS	()
		STATE OF ORISSA		//
100	CRLREV/0000474/2020	MURLIDHAR MALLIK	MANORANJAN PADHY	KOTPAD /118 /2018
		VS	VS	()
		STATE OF ORISSA		//
101	CRLREV/0000475/2020	PRAKASH SETHA @ PRAKASH SETH	BIBHUTI RANJAN MOHANTY	TALCHER TOWN /12 /2020
		VS	VS	()
		STATE OF ORISSA		//
102	FAO/0000719/2020	PADMALAVA DASH	A.B.PARIDA	/ /
		VS	VS	()

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FILING REPORT AS ON :11/12/2020

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103	MATA/0000113/2020	STATE OF ODISHA SANTOSHI PATRA @ LENKA VS	B.B.ROUTRAY VS	// // ()
104	MATA/0000114/2020	MUKESH KUMAR LENKA SANTOSHI PATRA @ LENKA VS	B.B.ROUTRAY VS	// // ()
105	RPFAM/0000130/2020	MUKESH KUMAR LENKA SK. BAHARUDDIN VS	SAROJ RANJAN SUBUDHI VS	// // ()
106	RPFAM/0000131/2020	MASHUDA TASRIN MANOJ KU.PATRA VS	PRABIR KUMAR RAY VS	// // JUDGE FAMILY COURT,CUTTACK(Cuttack)
107	RSA/0000215/2020	MINATI KUMARI SAHOO BABAJI CHARAN PATRI VS	BINAYA KUMAR MOHANTY VS	// // ()
108	TRP(C)/0000223/2020	HEMANTA KUMAR PATRI SAUMYA SWADHINATA RAY VS	SANJAY KUMAR PRADHAN VS	// // ()
109	TRP(C)/0000224/2020	PRASANT KUMAR BEHERA SANGITA MAJHI VS	CHITTA RANJAN DASH VS	// // ()
110	TRP(C)/0000225/2020	BINAY BHUSAN MOHANTY DEEPARANI BEHERA VS	CHITTA RANJAN DASH VS	// // ()
111	TRP(C)/0000226/2020	KARTIK BEHERA LAXMIPRIYA DAS @ SINGH VS	BIPIN KUMAR CHOUDHURY VS	// // ()
112	WA/0000745/2020	SATYAJIT SINGH STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // ()
113	WA/0000746/2020	MADAN MOHAN JATI STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // ()
		GIRISH CHANDRA MAHAKUL		//

ORISSA HIGH COURT

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114	WP(C)/0035039/2020	BEBI BEHERA VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTUION, BBSR	RABI NARAYAN BEHERA VS	// 0 //
115	WP(C)/0035040/2020	ANNADA PRASANA SETHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
116	WP(C)/0035041/2020	DEBASIS NANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
117	WP(C)/0035042/2020	CHARAN DAS VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
118	WP(C)/0035043/2020	SUKAMANI NAIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
119	WP(C)/0035044/2020	HARIHARA SAHU VS THE SUPERINTENDENT OF POLICE	VS	// 0 //
120	WP(C)/0035045/2020	TAPODHAN SAHOO VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
121	WP(C)/0035046/2020	M/S. SERAJUDDIN AND CO. A PARTNERSHIP FIRM VS STATE OF ODISHA	SAHIN KUMAR SAHU VS	// 0 //
122	WP(C)/0035047/2020	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0035048/2020	TAPAS RANJAN BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
124	WP(C)/0035049/2020	RANJIT SAHU VS STATE OF ODISHA	SANGRAM RATH VS	// 0 //
125	WP(C)/0035050/2020	KAILASH CH.SWAIN	P.K.NAYAK	//

ORISSA HIGH COURT

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0035051/2020	AJAYA KUMAR NAYAK	P.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0035052/2020	P.PUSPALATA PRUSTY	LAXMI CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0035053/2020	TARLANA TATAYYA GUPTA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0035054/2020	NAMITA ROUT	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0035055/2020	RANJITA PATEL	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0035056/2020	ANITA PATEL	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0035057/2020	SARITA MINJ	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0035058/2020	ANJALI PATEL	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0035059/2020	ANCILA EKKA	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0035060/2020	SUNIMA PATEL	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0035061/2020	SANTOSH KUMAR PANDA	L.K.MOHANTY	//
		VS	VS	0

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FILING REPORT AS ON :11/12/2020

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137	WP(C)/0035062/2020	STATE OF ODISHA DINAKRUSHNA MAHANTA VS	K.K.MOHANTA VS	// // 0
138	WP(C)/0035063/2020	UNION OF INDIA SASWATI NAYAK VS	DILIP KUMAR SAHU VS	// // 0
139	WP(C)/0035064/2020	STATE OF ODISHA MAMINA DEI VS	AKHAYA BISWAL VS	// // 0
140	WP(C)/0035065/2020	REGISTRAR CIVIL COURT KHORDHA ASWINI KUMAR GIRI VS	DURGESH NARAYAN RATH VS	// // 0
141	WP(C)/0035066/2020	D.G. AND I.G. OF POLICE CUTTACK DEBENDRANATH DAS VS	DURGESH NARAYAN RATH VS	// // 0
142	WP(C)/0035067/2020	STATE OF ODISHA SARALA JENA VS	CHITTA RANJAN LENKA VS	// // 0
143	WP(C)/0035068/2020	COMMISSIONER S.T.A ODISHA BOARD OF REVENUE BUILDING CUTTACK PRAMOD MALLIK VS	DINABANDHU NAYAK VS	// // 0
144	WP(C)/0035069/2020	THE COMMISSIONER CONSOLIDATIONI AND SETTLEMENT CUTTACK JAGABANDHU SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
145	WP(C)/0035070/2020	STATE OF ODISHA BANABASINI JENAMANI VS	ANUPAM DASH VS	// // 0
146	WP(C)/0035071/2020	STATE OF ODISHA SUKANTA BEHERA VS	A.MAHANTA VS	// // 0
147	WP(C)/0035072/2020	SUB COLLECTOR, JAGATSINGHPUR JAYAKANTI GARDIA @ JAYANTI GARDIA VS	PRAFULLA KUMAR KAR VS	// // 0
		MANAGING DIRECTOR MAHANADI COALFIELDS LTD		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0035073/2020	AMIYA RANJAN NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
149	WP(C)/0035074/2020	SABITRI KANHOR VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
150	WP(C)/0035075/2020	SURJYA KANTA GHAREI VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
151	WP(C)/0035076/2020	PARTHA SARATHI DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
152	WP(C)/0035077/2020	NAMITA MALLICK VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
153	WP(C)/0035078/2020	ARUNA KUMAR SAHU VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
154	WP(C)/0035079/2020	SAROJ KUMAR SASMAL VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
155	WP(C)/0035080/2020	DILLIP KUMAR MOHAPATRA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
156	WP(C)/0035081/2020	SNEHALATA PRADHANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
157	WP(C)/0035082/2020	JAGNYASENI PATEL VS MAHANADI COALFIELDS LTD. SUNDERGARH	B.SAHOO VS	// 0 //
158	WP(C)/0035083/2020	DEEP KUMAR MOHANTY VS SARAT CHANDRA MAJHI	VS	// 0 //
159	WP(C)/0035084/2020	ADITYANARAYAN PATTNAIK	ASHOK PATTANAIAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COMMISSIONER CUM SECY. TO GOVT. OF ODISHA		//
160	WP(C)/0035085/2020	MINAKSHI CHOUDHURY	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD. SAMBALPUR		//
161	WP(C)/0035086/2020	BANABAS PADHY	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0035087/2020	JAY KRUSHNA DUTTA	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0035088/2020	PRAVAT KUMAR BAI	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0035089/2020	GOPINATH MAHAPRABHU BIJE, GANJAM	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0035090/2020	BHAGIRATHI BAG	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0035091/2020	RAJALAXMI MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0035092/2020	PRAKASH PAREKH	D.NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0035093/2020	KHARI PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD.	B.M.SARKAR	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0035094/2020	ASHISH KUMAR SAMANTRAY	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0035095/2020	GANESWAR MUDULI	G.P.PATNAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0035096/2020	STATE OF ODISHA AJAYA KUMAR PANDA VS	K.C.RAJGURU MOHAPATRA VS	// // 0
172	WP(C)/0035097/2020	STATE OF ODISHA DAMBURDHAR BALABANTH VS	BIJAYA KUMAR MISHRA VS	// // 0
173	WP(C)/0035098/2020	STATE OF ODISHA TRINATH PRADHAN VS	BIBHUDANANDA MOHAPATRA VS	// // 0
174	WP(C)/0035099/2020	GENERAL MANAGER, HINDUSTAN PETROLEUM CORPORATION LTD. EASTERN ZONAL OFFICE, KOLKATA PRADEP KUMAR PALLAYIE VS	PRAVASH CH.JENA VS	// // 0
175	WP(C)/0035100/2020	RTI COMMISSIONER CUM 2ND APPELLATE AUTHORITY KAMALINI CHHATIA VS	ANIRUDHA DAS VS	// // 0
176	WP(C)/0035101/2020	STATE OF ODISHA RANJITA GARADA VS	SUSANTA KUMAR MOHANTY VS	// // 0
177	WP(C)/0035102/2020	STATE OF ODISHA RAJKISHORE JENA VS	BANABIHARI RAY VS	// // 0
178	WP(C)/0035103/2020	STATE OF ODISHA JANARDAN PATTNAIK VS	ANIRUDHA DAS VS	// // 0
179	WP(C)/0035104/2020	STATE OF ODISHA SUBASH DAS VS	B.R.SWAIN VS	// // 0
180	WP(C)/0035105/2020	UNION OF INDIA NITYANANDA BHADRA VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
181	WP(C)/0035106/2020	STATE OF ODISHA MAA SINGHA BAHINI, MAHILA SELF HELP GROUP VS	SRINATHI BHUSAN JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0035107/2020	SANJAY KUMAR SINGH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
183	WP(C)/0035108/2020	NITYANANDA HOTA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
184	WP(C)/0035109/2020	NRUPANCH KISHOR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
185	WP(C)/0035110/2020	SACHIDANANDA DAS VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
186	WP(C)/0035111/2020	BIJAY KUMAR ROUSTRAY VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
187	WP(C)/0035112/2020	BIJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
188	WP(C)/0035113/2020	AKBAR KHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0035114/2020	GOPAL CHANDRA SAHU VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
190	WP(C)/0035115/2020	SARAT KUMAR SAMAL VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
191	WP(C)/0035116/2020	RANJIT KUMAR SAHU VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
192	WP(C)/0035117/2020	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
193	WP(C)/0035118/2020	SURESH CHANDRA SAHOO	T.K.NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0035119/2020	SIBA PRASAD BEHERA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0035120/2020	RAGHUNATH MURMU	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0035121/2020	NARAYAN NAYAK	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0035122/2020	MOHD. KUTA BUDDIN	PRATAP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0035123/2020	SUBRAT KUMAR NANDA	BIPLAB P.B. BHALI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0035124/2020	INDRA POLLAI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0035125/2020	PADMAVAN JENA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0035126/2020	HRUSHIKESH NAIK	GURU PRASAD PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0035127/2020	MARKANDA PRASAD BEHERA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0035128/2020	BINCO KUJUR	PRATAP KUMAR MOHANTY	//
		VS	VS	0
		THE CHIEF EXECUTIVE OFFICE, SAIL, ROURKELA STEEL PLANT, SUNDARGARH		//
204	WP(C)/0035129/2020	PRAKASH PAREKH	D.NANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0035130/2020	STATE OF ODISHA CHIDANANDA PARTHABIRA SWAIN VS	T.K.NAYAK VS	// // 0
206	WP(C)/0035131/2020	STATE OF ODISHA RABEYA FIRDAUS VS	MANAS RANJAN DHAL VS	// // 0
207	WP(C)/0035132/2020	STATE OF ODISHA KAMAL BAHADUR THAPA VS	T.K.NAYAK VS	// // 0
208	WP(C)/0035133/2020	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	T.K.NAYAK VS	// // 0
209	WP(C)/0035134/2020	STATE OF ODISHA DR.BIJAY KUMAR LAMAY VS	TANMAY MISHRA VS	// // 0
210	WP(C)/0035135/2020	STATE OF ODISHA AJAY KUMAR DAS VS	SURAY NARAYAN PATNAIK VS	// // 0
211	WP(C)/0035136/2020	STATE OF ODISHA BISHNU CHARAN PANI VS	T.K.NAYAK VS	// // 0
212	WP(C)/0035137/2020	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	B.B.ROUTRAY VS	// // 0
213	WP(C)/0035138/2020	STATE OF ODISHA BHAGIRATHI SAHOO VS	T.K.NAYAK VS	// // 0
214	WP(C)/0035139/2020	STATE OF ODISHA DEBA PRASAD DASH VS	BUDHADEV ROUTRAY VS	// // 0
215	WP(C)/0035140/2020	STATE OF ODISHA MAHENDRA KUMAR SENAPATI VS STATE OF ODISHA	T.K.NAYAK VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0035141/2020	PRADOSH KUMAR PANDA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
217	WP(C)/0035142/2020	PRASANNA KUMAR RATH VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
218	WP(C)/0035143/2020	LAXMINARAYAN KAR VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
219	WP(C)/0035144/2020	RAMAKANTA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
220	WP(C)/0035145/2020	AKSHYA KUMAR SAMAL VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
221	WP(C)/0035146/2020	MANOJ KUMAR BEHERA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
222	WP(C)/0035147/2020	M/S. ASHA SHREE FROZEN FOOD LTD. KHURDA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
223	WP(C)/0035148/2020	SABITARANI SASMAL VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
224	WP(C)/0035149/2020	GOVERNING BODY OF ANCHALIKA MAHAVI VS STATE OF ODISHA	BYASWAN DHENKANAL VS	// 0 //
225	WP(C)/0035150/2020	GANGADHAR SAUNTA VS UNION OF INDIA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
226	WP(C)/0035151/2020	ASHOK KUMAR SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
227	WP(C)/0035152/2020	SANATAN BEHERA	PRAGNAYANANDA PATTNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REVENUE AND DISASTER MANAGMENT, KHURDA.		//
228	WP(C)/0035153/2020	GAJARAJ MALLICK	SAROJ KUMAR MISHRA	//
		VS	VS	0
		THE ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION, SAMBALPUR		//
229	WP(C)/0035154/2020	SIBSANTOSH MOHANTY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0035155/2020	SACHIDANANDA MAHAPATRA	PARESH KUMAR SAHOO	//
		VS	VS	0
		CHAIRMAN ODISHA JOINT ENTRANCE EXAMINATION 2020, JAGAMARA		//
231	WP(C)/0035156/2020	GOURAV KUMAR	PARESH KUMAR SAHOO	//
		VS	VS	0
		CHAIRMAN, ODISHA JOINT ENTRANCE EXAMINATION 2020, JAGAMARA		//
232	WP(C)/0035157/2020	GAJARAJ MALLIK	SAROJ KUMAR MISHRA	//
		VS	VS	0
		THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR		//
233	WP(C)/0035158/2020	T.SRIDEVI PATRA	BAIBA SWATA PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0035159/2020	MANOJ KUMAR JENA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		UNION OF INDIA		//
235	WP(C)/0035160/2020	T.SRIDEVI PATRA	BAIBA SWATA PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0035161/2020	SUPRIYA JENA	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CHANDIKHOLE		//
237	WP(C)/0035162/2020	SUPRIYA JENA	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CHANDIKHOLE		//
238	WP(C)/0035163/2020	BIDYADHAR JENA	Braja Mohan Sarangi	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0035164/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE BHAGIRATHI JENA VS	Braja Mohan Sarangi VS	// // 0
240	WP(C)/0035165/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE BHAGIRATHI JENA VS	Braja Mohan Sarangi VS	// // 0
241	WP(C)/0035166/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE BIDYADHAR JENA VS	Braja Mohan Sarangi VS	// // 0
242	WP(C)/0035167/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE MANOJ LENKA VS	Braja Mohan Sarangi VS	// // 0
243	WP(C)/0035168/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE JASPALSINGH SALUJA VS	Braja Mohan Sarangi VS	// // 0
244	WP(C)/0035169/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE MIRZA SAHAJAN BAIG VS	Braja Mohan Sarangi VS	// // 0
245	WP(C)/0035170/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE MIRZA SAHAJAN BAIG VS	Braja Mohan Sarangi VS	// // 0
246	WP(C)/0035171/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE CUTTACK CENTRAL COOPERATION BANK LTD. VS	BRAJAKUMAR ROUT VS	// // 0
247	WP(C)/0035172/2020	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., KHURDA MINATI BHOI VS	Braja Mohan Sarangi VS	// // 0
248	WP(C)/0035173/2020	REGIONAL MANAGER, RESERVE BANK OF INDIA SK.ABDUL RASID VS	Braja Mohan Sarangi VS	// // 0
249	WP(C)/0035174/2020	REGIONAL MANAGER RESERVE BANK OF INDIA BBSR JOGENDRA PRADHAN VS	BYOMAKESH TRIPATHY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0035175/2020	SATYABADI TRIPATHY VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
251	WP(C)/0035176/2020	PRASANNA KUMAR CHHATOI VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
252	WP(C)/0035177/2020	SARAT CHANDRA KAR VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
253	WP(C)/0035178/2020	PRAVAT CHANDRA KAR VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
254	WP(C)/0035179/2020	SK. ANISUDDIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
255	WP(C)/0035180/2020	ABHIRAM MOHAPATRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
256	WP(C)/0035181/2020	BASANTA KUMAR PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
257	WP(C)/0035182/2020	BENUDHAR NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
258	WP(C)/0035183/2020	TANAYA KUMAR DAS VS STATE OF ODISHA	CHITTARANJAN PATTANAİK VS	// 0 //
259	WP(C)/0035184/2020	PRATAP KUMAR NAYAK VS REGISTRAR COOPERATIVE SOCIETIES	SUMANTA KUMAR NAYAK VS	// 0 //
260	WP(C)/0035185/2020	LABANYA BRAHMA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
261	WP(C)/0035186/2020	ANIL KUMAR LENKA	AJAYA KUMAR PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0035187/2020	CHHABILATA SAHOO	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0035188/2020	PRATIVA MANNA	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0035189/2020	LALITENDU DALAI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0035190/2020	KESABA CHANDRA JALLY	NRUSINGH CHARAN ROUT	//
		VS	VS	0
		TERRITORY MANAGER (RETAIL) BHARAT PETROLEUM CORPORATION LTD. BBSR		//
266	WP(C)/0035191/2020	TARUNA KUMAR CHIHNARA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0035192/2020	SATCHIDANANDA MANGARAJ	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0035193/2020	DILLIP KUMAR ACHARYA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0035194/2020	SUVENDU KUMAR MAJHI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0035195/2020	RADHA KRUSHNA KANUNGO	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0035196/2020	M/S. SAI CONSTRUCTION	MANOJ KUMAR VERMA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0035197/2020	BIJAYA KUMAR MOHANTY	P.K.RATH (1)	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0035198/2020	GOVT.OF ODISHA PUSPANJALI SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// // 0 //
274	WP(C)/0035199/2020	SUCHISMITA JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
275	WP(C)/0035200/2020	BIBHUTI BHUSAN BARIK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
276	WP(C)/0035201/2020	M/S. S.K.PLASTICS, CUTTACK VS UNION OF INDIA	KEDAR KUMAR DASH VS	// 0 //
277	WP(C)/0035202/2020	GOURI DEI VS STATE OF ODISHA	SANJAY KUMAR DAS (2) VS	// 0 //
278	WP(C)/0035203/2020	DHIRENDRA KUMAR SARANGI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
279	WP(C)/0035204/2020	ANJAN KUMAR SAHOO VS THE REGISTRAR, CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH	VS	// 0 //
280	WP(C)/0035205/2020	ANJAN KUMAR SAHOO VS THE REGISTRAR GENERAL, ORISSA HIGH COURT, CUTTACK	VS	// 0 //
281	WP(C)/0035206/2020	SURADINI PRADHAN VS TAHASILDAR, G.UDAYAGIRI, KANDHAMAL	SUSANTA KU. MISHRA VS	// 0 //
282	WP(C)/0035207/2020	P.S.CHANDRALEKHA VS THE HONOURABLE HIGH COURT OF ORISSA, CUTTACK	SIDHARTH PR. DAS VS	// 0 //
283	WP(C)/0035208/2020	OM BHURBHUBASWAHA JR COLLEGE VS STATE OF ODISHA	M/S.PRASANTA KUMAR NANDA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPCRL/0000148/2020	KUBERA SAHOO VS STATE OF ODISHA	M/S LAXMIDHAR PANGARI VS	/ /0 () //
285	ABLAPL/0015652/2020	MUKTIKANTA ROUT VS UNION OF INDIA (RAILWAY)	SATYAJIT MOHAPATRA-2 VS	/ /0 () //
286	ABLAPL/0015653/2020	KRUSHNA CHANDRA KHILAR VS STATE OF ORISSA	ADITI HOTA VS	CHHENDIPADA /474 /2020 () //
287	ABLAPL/0015654/2020	CHINMAYA @ SUBHRANARAYAN MOHANTYBIRAJA PRASANNA DAS VS STATE OF ODISHA	VS	LAXMISAGAR P.S. /333 /2020 () //
288	ABLAPL/0015655/2020	GANDHARBA PARIDA VS STATE OF ORISSA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /302 /2020 () //
289	ABLAPL/0015656/2020	PRAMOD BEHERA VS STATE OF ODISHA	M.R.MOHAPATRA VS	CHANDRASEKHARPUR /441 /2020 () //
290	ABLAPL/0015657/2020	DHANANJAYA SENAPATI VS STATE OF ODISHA	GOUTAM CHARANA ROUT VS	TOMANDO /174 /2020 () //
291	ABLAPL/0015658/2020	JAGABANDHU MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /315 /2020 () //
292	ABLAPL/0015659/2020	SUBRAT KUMAR BARIK VS STATE OF ORISSA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /299 /2020 () //
293	ABLAPL/0015660/2020	SIBA PRADHAN @ SIBARAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /252 /2019 () //
294	ABLAPL/0015661/2020	BANA MUKHI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KHARABEL NAGAR P.S. /274 /2020 () //
295	ABLAPL/0015662/2020	NIRMALA SUTAR	UNMESH CHANDRA JENA	BHADRAK RURAL /47 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0015663/2020	RAJESH NAYAK @ BABUL @ BABLU	BISHNU PRASAD PRADHAN	AIR FIELD P.S. /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0015664/2020	TRUPTI RANJAN MALLICK	DEEPAK KU SAHOO	KENDRAPARA /315 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0015665/2020	NRUSINGHA MALIK	P.K.DEO	JAJPUR ROAD /483 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0015666/2020	TRILOCHAN BEHERA	JYOTIRMAYA SAHOO	DHARAKOT PS /166 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0015667/2020	SANJUKTA SAHOO	N.BISWAL	BALIKUDA /310 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0015668/2020	G. AYYAPPA @ GUDIVADA AYYAPPA	JYOTIRMAYA SAHOO	CHATRAPUR /363 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0015669/2020	BISWANATH DAS	SATYA RANJAN MULIA	DAITARI /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0015670/2020	SUKANTA PAL	PABITRA KUMAR NAYAK	RASGOBINDPUR /227 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0015671/2020	GAGAN PARIDA	DEEPAK KU SAHOO	MARSHAGHAI /302 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0015672/2020	P. LAKSHMI @ PEDIREDLA LAKSHMI	JYOTIRMAYA SAHOO	CHATRAPUR /362 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0015673/2020	RAJU MUDULI	SANGRAM KESHARI ROUT	MACHHKUND /115 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0015674/2020	STATE OF ODISHA ACHYUTANANDA SAHOO @ SAHU VS	DEBARANJAN RAY VS	// NANDIPADA /156 /2020 ()
308	ABLAPL/0015675/2020	STATE OF ODISHA MANAS CHHOTARAY VS	L.N.RAYATSINGH VS	// JODAPADAR /195 /2020 ()
309	ABLAPL/0015676/2020	STATE OF ORISSA KARTIK NAG VS	ARIJEET MISHRA VS	// JEYPORE SADAR /103 /2018 ()
310	ABLAPL/0015677/2020	STATE OF ORISSA NIHAR RANJAN PRADHAN VS	PRABHAT KUMAR PRAHARAJ VS	// TANGI /205 /2020 ()
311	ABLAPL/0015678/2020	STATE OF ORISSA KRUSHNA CHANDRA PALAI VS	S.N.B.RAY VS	// RAJNAGAR /263 /2020 ()
312	ABLAPL/0015679/2020	STATE OF ODISHA SARTARAJ KHAN @ RAJ KHAN VS	P.R.MISHRA VS	// TUSRA /153 /2020 ()
313	ABLAPL/0015680/2020	STATE OF ODISHA TRINATH NAYAK VS	P.K. PARHI VS	// BALUGAON P.S. /191 /2020 ()
314	ABLAPL/0015681/2020	STATE OF ODISHA ABDUL JABIR KHAN VS	PABITRA KUMAR NAYAK VS	// DHARMASALA /485 /2020 ()
315	ABLAPL/0015682/2020	STATE OF ODISHA SULTAN KHAN VS	KASHINATH PATTNAIK VS	// KANDARPUR /195 /2020 ()
316	ABLAPL/0015683/2020	STATE OF ORISSA TULASI BEHERA VS	B.S.RAYAGURU VS	// KHANDAPARA /24 /2020 ()
317	ABLAPL/0015684/2020	STATE OF ODISHA AFSER IMAM VS STATE OF ODISHA	P.RAMAKRISHNA PATRO VS	// KHARIAR /202 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0015685/2020	MAPU @ RASMI RANJAN PARIJA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /92 /2018 () //
319	ABLAPL/0015686/2020	JATI BHOI @ KUNI BHOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /50 /2020 () //
320	ABLAPL/0015687/2020	HARISCHANDRA PATRA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BERHAMPUR SADAR /295 /2020 () //
321	ABLAPL/0015688/2020	JAGA @ MAHESWAR PATRA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BERHAMPUR SADAR /295 /2020 () //
322	ABLAPL/0015689/2020	RAKESH KUMAR TARAI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /419 /2020 () //
323	ABLAPL/0015690/2020	TAJ BEGUM VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /88 /2019 () //
324	ABLAPL/0015691/2020	SUBASH MALLICK VS STATE OF ODISHA	CHINMAYA MOHANTY VS	JAGATPUR /500 /2020 () //
325	ABLAPL/0015692/2020	BHABANI SANKAR PATTNAIK 2 BUNDU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	G.UNDYAGIRI /49 /2020 () //
326	ABLAPL/0015693/2020	AKSHAYA@AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	MADHUPATNA /261 /2020 () //
327	ABLAPL/0015694/2020	PRASANTA KUMAR PATRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BADAGODA P.S. /272 /2020 () //
328	ABLAPL/0015695/2020	HAREKRUSHNA DAS VS STATE OF ODISHA	SOUGAT DASH VS	MADHUPATNA /261 /2020 () //
329	ABLAPL/0015696/2020	SEKH RABANI	AKSHAYA KUMAR PANDEY	RAMACHANDAPUR /198 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0015697/2020	ASUOSH MISHRA	GYANENDRA CHANDRA SWAIN	KORAPUT TOWN /58 /2020
		VS	VS	()
		STATE OF ORISSA		//
331	ABLAPL/0015698/2020	JUGAL KISHORE JENA	PITAMBAR JENA	TURUMUNGA /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0015699/2020	TEJASH KUMAR SWAIN	DEEPAK KUMAR DAS	NIMAPADA /298 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0015700/2020	PRAFULLA MOHANTY	N.P.PATRA	PURIGHAT /254 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0015701/2020	KEDAR MAHANA	SUSANTA KUMAR MISHRA	JATNI P.S. /288 /2020
		VS	VS	()
		STATE OF ORISSA		//
335	ABLAPL/0015702/2020	CHOTU KHAMARI	TUKUNA KUMAR MISHRA	RAIGHAR /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0015703/2020	DAMBRUDHAR KHEMUDU	ASIT KUMAR JENA	CHITRAKONDA /72 /2016
		VS	VS	()
		STATE OF ORISSA		//
337	ABLAPL/0015704/2020	SK. SARFU	ASIT KUMAR JENA	BALICHANDRAPUR /354 /2020
		VS	VS	()
		STATE OF ORISSA		//
338	WPC(OAC)/0002609/2015	SUSAMA PRADHAN	JAYADEV SENGUPTA	//
		VS	VS	()
		STATE OF ODISHA		//
339	WPC(OAC)/0003008/2017	UMAKANTA BASANTIA	MANOJ KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :11/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	27/2020 WPC(OA)/86/2019	SHANTILATA MOHANTY-MP	SURYA NARAYAN PATNAIK
2	102/2020 RFA/111/2014	DEBASMITA SAMAL-MP	
3	132/2020 MATA/113/2020	SANTOSHI PATRA @ LENKA-MP	B.B.ROUTRAY
4	133/2020 MATA/71/2020	MANOJ DAS-MP	RITU RANJAN CHHOTRAY
5	134/2020 MATA/114/2020	SANTOSHI PATRA @ LENKA-MP	B.B.ROUTRAY
6	212/2020 RPFAM/130/2020	SK. BAHARUDDIN-MP	SAROJ RANJAN SUBUDHI
7	213/2020 RPFAM/130/2020	SK. BAHARUDDIN-MP	SAROJ RANJAN SUBUDHI
8	214/2020 RPFAM/131/2020	MANOJ KU.PATRA-MP	PRABIR KUMAR RAY
9	215/2020 RPFAM/131/2020	MANOJ KU.PATRA-MP	PRABIR KUMAR RAY
10	217/2020 TRP(C)/223/2020	SAUMYA SWADHINATA RAY-MP	SANJAY KUMAR PRADHAN
11	218/2020 TRP(C)/224/2020	SANGITA MAJHI-MP	CHITTA RANJAN DASH
12	219/2020 TRP(C)/225/2020	DEEPARANI BEHERA-MP	CHITTA RANJAN DASH
13	220/2020 TRP(C)/226/2020	LAXMIPRIYA DAS @ SINGH-MP	BIPIN KUMAR CHOUDHURY
14	221/2020 TRP(C)/181/2018	PARIMITA ROUT-MP	M/S.NILAMADHAB PRAHARAJ
15	222/2020 TRP(C)/304/2019	SUPRIYA SAHU-MP	ABHAYA KUMAR PARIDA
16	224/2020 CRLMP/1609/2020	SANJAYA KUMAR PANDA-MP	M/S CHITTA RANJAN DASH
17	225/2020 CRLMP/1610/2020	AMARENDRA SAMAL-MP	M/S CHITTA RANJAN DASH
18	226/2020 CRLMP/1612/2020	PRABIR KUMAR ROUT-MP	M/S ADITYA KUMAR MOHAPATRA
19	259/2020 CONTC/631/2019	MADHUSUDAN LENKA-MP	M/S.SANTANU KUMAR SARANGI
20	260/2020 CONTC/630/2019	SOUBHAGINI MOHAPATRA-MP	M/S.SANTANU KUMAR SARANGI
21	261/2020 CONTC/629/2019	SUDHIR CH.PATTNAIK-MP	M/S.SANTANU KUMAR SARANGI
22	262/2020 CONTC/628/2019	RAJA KRISHNA MOHANTA-MP	M/S.SANTANU KUMAR SARANGI
23	263/2020 CONTC/627/2019	DEBARAJ MAHAPATRA-MP	M/S.SANTANU KUMAR SARANGI
24	264/2020 CONTC/1371/2018	PRASANTA KU.MOHANTY-MP	M/S.SAMEER KU DAS
25	265/2020 CONTC/763/2018	AKSHAYA KUMAR SATAPATHY-MP	M/S A.K.MISHRA(2), J.P.MOHANTY
26	494/2020	BABAJI CHARAN PATRI-MP	BINAYA KUMAR MOHANTY

27	RSA/215/2020 746/2020 FAO/719/2020	PADMALAVA DASH-MP	A.B.PARIDA
28	748/2020 FAO/684/2020	MANAGING COMMITTEE OF GADIBRAHMA GIRLS HIGH SCHOOL, KOLMURY	
29	1190/2020 CRLMC/1725/2020	NIRANJAN KUMAR MEENA-MP	PARTHA SARATHI NAYAK
30	1191/2020 CRLMC/1727/2020	SUBHASH CHANDRA BEHERA-MP	S.P.DASH
31	1192/2020 CRLMC/1728/2020	PRAMOD KUMAR KHANDUAL-MP	PRAVASH CH JENA
32	1193/2020 CRLMC/1537/2020	KANHU CHARAN SWAIN-MP	B.K.NAYAK
33	1195/2020 CRLA/625/2020	CHOUDHURY ABINASH DAS @ MUNA-MP	MANOJ KUMAR PATI
34	1196/2020 CRLA/625/2020	CHOUDHURY ABINASH DAS @ MUNA-MP	MANOJ KUMAR PATI
35	1197/2020 CRLA/626/2020	BAIRAGI @ BAIKUNTHA DAS-MP	MANOJ KUMAR PATI
36	1198/2020 CRLA/626/2020	BAIRAGI @ BAIKUNTHA DAS-MP	MANOJ KUMAR PATI
37	1212/2020 ABLAPL/13977/2020	SURA @ SARAT SAHU @ SARAT KUMR SAHOO-MP	PRAKASH K. MISHRA
38	1214/2020 ABLAPL/12363/2020	SHANKAR MUNDA-MP	SUBRATA PANDA
39	1259/2020 BLAPL/7931/2019	AJIT KUMAR PRUSTY-MP	B.S.DASPARIDA
40	1260/2020 BLAPL/5923/2020	ASIF MOHAMMAD @ ASIF-MP	SAMVIT MOHANTY
41	1261/2020 BLAPL/2996/2020	RAMESH CHANDRA DASH-MP	SAROJ KUMAR DASH
42	1262/2020 BLAPL/4364/2020	BIMILLI DEVI-MP	
43	1395/2020 MACA/984/2019	BHIMSEN BEHERA-MP	BINAYA KUMAR MOHANTY
44	1632/2020 WA/745/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
45	1633/2020 WA/745/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
46	1634/2020 WA/745/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
47	1635/2020 WA/745/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
48	1636/2020 WA/746/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
49	1637/2020 WA/746/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
50	1638/2020 WA/746/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
51	1639/2020 WA/746/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
52	15116/2020 WP(C)/35039/2020	BEBI BEHERA-MP	RABI NARAYAN BEHERA
53	15117/2020 WP(C)/10/2019	SUBHENDRA MOHAN SRICHANDAN SINGH-MP	M/S.NITISH KUMAR MISHRA
54	15118/2020 WP(C)/34194/2020	SRI RAM MANDIR @ SRI RAM MANDIR SEVA SAMITI-MPSOUMYA MISHRA	
55	15119/2020 WP(C)/35054/2020	NAMITA ROUT-MP	R.ACHARY
56	15120/2020 WP(C)/2264/2017	DAITARI MOHANTY-MP	B.PANDA
57	15121/2020 WP(C)/35061/2020	SANTOSH KUMAR PANDA-MP	L.K.MOHANTY

58	15122/2020 WP(C)/26218/2020	SANJAY NAYAK-MP	MANOJ KUMAR PANDA
59	15123/2020 WP(C)/26218/2020	SANJAY NAYAK-MP	MANOJ KUMAR PANDA
60	15124/2020 WP(C)/26219/2020	LIPAK SAMAL-MP	MANOJ KUMAR PANDA
61	15125/2020 WP(C)/26219/2020	LIPAK SAMAL-MP	MANOJ KUMAR PANDA
62	15126/2020 WP(C)/35063/2020	SASWATI NAYAK-MP	DILIP KUMAR SAHU
63	15127/2020 WP(C)/32753/2020	LOKANATHA TIWARI-MP	MANOJ KUMAR MOHANTY
64	15129/2020 WP(C)/35070/2020	BANABASINI JENAMANI-MP	ANUPAM DASH
65	15130/2020 WP(C)/35071/2020	SUKANTA BEHERA-MP	A.MAHANTA
66	15131/2020 WP(C)/35076/2020	PARTHA SARATHI DAS-MP	PRADEEP KUMAR DAS
67	15132/2020 WP(C)/35081/2020	SNEHALATA PRADHANI-MP	KRISHNA CHANDRA SAHU
68	15133/2020 WP(C)/20953/2020	GOUTTAM DUTTA-MP	M/S.BIBHU PRASAD DAS
69	15134/2020 WP(C)/35082/2020	JAGNYASENI PATEL-MP	B.SAHOO
70	15136/2020 WP(C)/35085/2020	MINAKSHI CHOUDHURY-MP	GOUTAM KUMAR ACHARYA
71	15137/2020 WP(C)/35093/2020	KHARI PRIMARY AGRICULTURAL COOPERATIVE SOCIETY	THE SIBRAMSETH
72	15138/2020 WP(C)/35094/2020	ASHISH KUMAR SAMANTRAY-MP	K.C.RAJGURU MOHAPATRA
73	15139/2020 WP(C)/35097/2020	DAMBURDHAR BALABANTH-MP	BIJAYA KUMAR MISHRA
74	15140/2020 WP(C)/35098/2020	TRINATH PRADHAN-MP	BIBHUDANANDA MOHAPATRA
75	15141/2020 WP(C)/35105/2020	NITYANANDA BHADRA-MP	DEEPAK KUMAR MOHAPATRA
76	15142/2020 WP(C)/35106/2020	MAA SINGHA BAHINI, MAHILA SELF HELP GROUP-MP	SHASHI BHUSAN JENA
77	15143/2020 WP(C)/35109/2020	NRUPANCH KISHOR SAHOO-MP	KRISHNA CHANDRA SAHU
78	15144/2020 WP(C)/35110/2020	SACHIDANANDA DAS-MP	GURU PRASAD PATTNAIK
79	15145/2020 WP(C)/35114/2020	GOPAL CHANDRA SAHU-MP	PRABODHA CH. NAYAK
80	15146/2020 WP(C)/35115/2020	SARAT KUMAR SAMAL-MP	PRABODHA CH. NAYAK
81	15147/2020 WP(C)/35116/2020	RANJIT KUMAR SAHU-MP	PRABODHA CH. NAYAK
82	15148/2020 WP(C)/35120/2020	RAGHUNATH MURMU-MP	PRAFULLA KUMAR RATH
83	15149/2020 WP(C)/35122/2020	MOHD. KUTA BUDDIN-MP	PRATAP KUMAR MOHANTY
84	15150/2020 WP(C)/35123/2020	SUBRAT KUMAR NANDA-MP	BIPLAB P.B. BAHALI
85	15151/2020 WP(C)/19256/2019	M/S. ORISSA SPONGE IRON AND STEEL LTD.,-MP	M/S.BANOJA KU.PATTANAIK
86	15153/2020 WP(C)/35126/2020	HRUSHIKESH NAIK-MP	GURU PRASAD PATTNAIK
87	15154/2020 WP(C)/35131/2020	RABEYA FIRDAUS-MP	MANAS RANJAN DHAL
88	15155/2020 WP(C)/35134/2020	DR.BIJAY KUMAR LAMAY-MP	TANMAY MISHRA
89	15156/2020	DEBA PRASAD DASH-MP	BUDHADEV ROUSTRAY

90	WP(C)/35139/2020 15157/2020	GANGADHAR SAUNTA-MP	MOHENDRA KUMAR MOHAPATRO
91	WP(C)/35150/2020 15158/2020	ASHOK KUMAR SUNDARAY-MP	SANJAY KUMAR SAMANTARAY
92	WP(C)/35151/2020 15159/2020	NIRMAL CHANDRA SAHOO-MP	ALOK KUMAR MOHAPATRA
93	WP(C)/31550/2020 15160/2020	TAPAN KUMAR RAY-MP	J.K.KHANDAYATRAY
94	WP(C)/9061/2020 15161/2020	DEBAKI BAHALIA-MP	NIRANJAN PANDA
95	WP(C)/33151/2020 15162/2020	TRILOCHAN MOHAPATRA-MP	M/S.SUDARSAN BEHERA
96	WP(C)/4459/2018 15163/2020	NIRMAL CH.SAHOO-MP	ALOK KUMAR MOHAPATRA
97	WP(C)/33208/2020 15164/2020	PRADIPTA MISHRA-MP	M/S K. MOHANTY
98	WP(C)/22607/2018 15166/2020	CUTTACK CENTRAL COOPERATION BANK LTD., CUTTACK	PRADIP KUMAR ROUT
99	WP(C)/35171/2020 15167/2020	SAROJ KUMAR PANDA-MP	M/S.BISWABIHARI MOHANTY
100	WP(C)/5803/2016 15169/2020	SATYABADI TRIPATHY-MP	BAIJAYANTI MOHANTY
101	WP(C)/35175/2020 15171/2020	BANAMALI SAHOO-MP	M/S.AMITOSH SIKDAR
102	WP(C)/15783/2016 15172/2020	JOGENDRA PRADHAN-MP	BYOMAKESH TRIPATHY
103	WP(C)/35174/2020 15174/2020	ANIL KUMAR LENKA-MP	AJAYA KUMAR PRADHAN
104	WP(C)/35186/2020 15175/2020	CHHABILATA SAHOO-MP	AVIJIT MISHRA
105	WP(C)/35187/2020 15177/2020	KESABA CHANDRA JALLY-MP	NRUSINGH CHARAN ROUT
106	WP(C)/35190/2020 15178/2020	ABHIRAM BEHERA-MP	MANOJ KUMAR PANDA
107	WP(C)/27210/2020 15179/2020	ABHIRAM BEHERA-MP	MANOJ KUMAR PANDA
108	WP(C)/27210/2020 15180/2020	LAXMAN SOREN-MP	MANOJ KUMAR PANDA
109	WP(C)/27211/2020 15181/2020	LAXMAN SOREN-MP	MANOJ KUMAR PANDA
110	WP(C)/27211/2020 15182/2020	SHAIKH AFJAL-MP	MANOJ KUMAR PANDA
111	WP(C)/26962/2020 15183/2020	SHAIKH AFJAL-MP	MANOJ KUMAR PANDA
112	WP(C)/26962/2020 15184/2020	RANJAN PADHI-MP	D.P.MOHANTY
113	WP(C)/15971/2020 15185/2020	MANJU BEHERA-MP	SUSANTA KUMAR BARAL
114	WP(C)/9567/2020 15186/2020	M/S. SAI CONSTRUCTION-MP	MANOJ KUMAR VERMA
115	WP(C)/35196/2020 15187/2020	SUCHISMITA JENA-MP	SAMIR KUMAR MISHRA
116	WP(C)/35199/2020 15188/2020	SURADINI PRADHAN-MP	SUSANTA KU. MISHRA
117	WP(C)/35206/2020 15189/2020	OM BHURBHUBASWAHA JR COLLEGE-MP	M/S.PRASANTA KUMAR NANDA
118	WP(C)/35208/2020 227/2020	GHANASHYAM MISHRA-MP	S.K.NANDA
119	CRLMP/1277/2020 747/2020	DILLIP KU.DASH-MP	
120	FAO/481/2018 1204/2020	AMULYA BARAL-MP	
	ABLAPL/12699/2020		

121	1205/2020 ABLAPL/13544/2020	RANJAN KUMAR ROUT-MP	
122	1206/2020 ABLAPL/13440/2020	RAMAKANTA AGASTI-MP	
123	1207/2020 ABLAPL/12288/2019	CHAITANYA JENA-MP	
124	1208/2020 ABLAPL/14432/2015	PRAVAKAR SAHOO-MP	
125	1209/2020 ABLAPL/12839/2020	GOURANG MALLIK-MP	
126	1210/2020 ABLAPL/12065/2020	SRIKANTA PRADHAN-MP	
127	1211/2020 ABLAPL/1698/2020	LIMPA GAMANGA-MP	BIBHUDA NANDA MOHAPATRA
128	1213/2020 ABLAPL/14197/2020	KALIA @ HARENDRA PARDHAN-MP	
129	1255/2020 BLAPL/8355/2020	SITU @ BIJAY KUMAR BEHERA-MP	
130	1256/2020 BLAPL/9436/2017	KALIA@PRADIP BEHERA-MP	PRANAYANEE DASMOHAPATRA
131	1257/2020 BLAPL/2509/2020	MEGHA DAS-MP	
132	1258/2020 BLAPL/6837/2020	PARHA SARATHI @ PARTHASARATHI BISWAL-MP	
133	15135/2020 WP(C)/31298/2020	MAMATA PRADHAN-MP	
134	15152/2020 WP(C)/8548/2017	NITYANANDA ROHI DAS-MP	
135	15165/2020 WP(C)/28154/2020	DR. MADHUSUDAN MISHRA-MP	
136	15168/2020 WP(C)/4442/2019	KISHOR KUMAR NAIK-MP	M.K.NAYAK
137	15173/2020 WP(C)/20055/2020	TRAILOKYANATH MOHARANA-MP	
138	15176/2020 WP(C)/32802/2020	SATYABHAMA MUDULI-MP	